PROF. N. R. MALKANI: Sir, is it a fact that Rajasthan has some of the best cattle in the country, and they can be bred in the desert, if there is proper cultivation? Are you aware of that fact?

DR. P. S. DESHMUKH: It is quite obvious.

SHRI H. C. MATHUR: Is it not a fact that according to the best scientific opinion Rajasthan is not a desert?

Dr. P. S. DESHMUKH: I agree v.ith the hon. Member.

SHRI N. D. M. PRASADARAO: Did the Government study the Soviet method of desert control?

DR. P. S. DESHMUKH: The Soviet method also was known to the World Forestry Congress which met in India, and the proposals arising from the deliberations of the Congress, I am sure, took due note of the method.

Mr. CHAIRMAN: Next question.

TRAINING OF INDIANS AT KANDLA PORT

- *14l. PROF. N. R. MALKANI: Will the Minister for TRANSPORT be pleased to state:
- (a) the number of (i) Indian, and <ii) foreign officers drawing Rs. 1,000 or above employed by the company! to which Government have given the contract for the construction of the Kandla Port; and
- (b) the number of Indians who are being trained by the company for highly technical port construction work?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN) : (a) Four Indians and 21 Toreigners.

(b) Seventeen.

PROF. N. R. MALKANI: Sir, is it not a fact that the work which is being done there is not very much the work of a specialist, and there are too many foreigners who are called experts?

SHRI O. V. ALAGESAN: Sir, the work of constructing the Kandla Port has been entrusted to a firm which is a combination of two German firms and one Indian firm. Originally there were one German firm and two Indian firms out of which one is out. And the only firm that remains is the Sindhu Resettlement Corporation. They are cooperating with these German firms and they are carrying out the work. The terms of the contract provide that they can employ German technicians. They also provide that they should train Indian personnel under them. The firm is giving training to the Indian personnel. Their number is seventeen, as I have said in the answer.

PROF. N. R. MALKANI: Sir, I had been there recently. To my knowledge that number is incorrect. And, is it a fact, Sir, that the payment made to both is very discriminatory? The Indian staff is paid much less than the German staff for the same kind of work and for the same status and position.

SHRI O. V. ALAGESAN: My information does not bear out what the hon Member says. One Indian has been employed as Commercial Manager on a salary of Rs. 2,500 and the Technical Manager, who is a German, is also receiving Rs. 2,500 only.

PROF. N. R. MALKANI: Has the Port Commissioner.....

MR. CHAIRMAN: That will do.

*142. [The questioner (Shri S. N. Dwivedy) was absent. For ansioer, vide col. 728 infra.]

विहार में काम दिलाक द्रक्तर

*९४३. श्री किसोरी सम : क्य श्रम मंत्री यह बताने की कृषा करींगे कि :

- (क) विहार में नॉकरी दफ्तर कहां कहां हैं:
- (स) उनका पिछला निरीचण कर किया

गया था : और

(ग) क्या इनके कार्य में कोई दोष पाये गए थे १

t[EMPLOYMENT EXCHANGES IN BIHAR

- •143. SHRI KISHORI RAM: Will the Minister for LABOUR be pleased to state:
- (a) the places in Bihar where there are Employment Exchanges;
- (b) when those Exchanges were inspected last; and
- (c) whether any defects were found la their working?]

श्रम उपमंत्री (श्री आविद अली) ः(क) और (ख). विवरण सभा की मैज पर रख दिया गया ば।

(ग) जी हां, कार्य-प्रणाली सम्बन्धी दोध पार्य गर्य थे।

विवरण

बिहार राज्य में स्थित नियोजन केन्द्रों की सूची तथा उन के पिछली बार किये गये निरीक्षण की तिथि

वे स्थान जहां नियोजन केन्द्र हैं	पिछले निरीक्षण की तिथि
पटना	२२.२.५५ से २५.२.५५
धनबाद	९,४,५५ से १२,४,५५
जमशेदपुर	१३.२.५५ से १७.२.५५
मुजपफरपुर	२५,४,५४ से २९,४,५४
प्रारा	20.8.44
भागलपुर	२५,६,५५
छपरा	३१.५.५४ से ३.६.५४

चैंबासा	१५.२.५५ और १६.२.५५
डाल्टनगं ज	१२,१२,५४ से १४,१२५४
दूमका	२०.५.५४ से २२.५.५४
गया	७,१२,५४ से १०,१२,५४
हजारीबाग	२७,४,५५ से २९,४,४४
कटिहार	१४,१,५५ से १७,१,५५
लहरिया सराय	२ ५ १९५५
मुंगेर	६७,५५ और ७,७,५५
मोतीहारी	२३.१.५५ से २५.१.५५
रांची	२२,४,५५ से २५,४,५५
सहारसा	सहारसा के जिला नियो-
	जन केन्द्र का कार्य
-	दिनांक २ २-७-५५ से
	आरम्भ हुम्रा है। अभी
	तक इस केन्द्रका निरीक्षण
	नहीं हुआ है।

t[THE DEPUTY MINISTER LABOUR (SHRI ABID ALI): (a) (b). A statement is placed on Table of the Sabha.

FOR and the

(c) Yes, certain defects of a procedural nature were found.

STATEMENT

Fluces in Bihar where there are Employment Exchanges and dates of their last inspection Placse where there Date of last inspection are Employment Exchanges 22.2.55 t0 25 2 -55 Patna Dhanbad 9-4-55 to 12.4 55] amshedpur 13.2 55 to 17.2 S5 25 4-5+ to « 4.54 Muzaflarpur =7 V35 Arrah Bhagalpar 25.6.55 3t-5-54 to 36.54 Chapra

Places where there are Employment Exchanges	Dates of last inspection
Chaibasa	15.2.55 and 16.2.55
Daltonganj	12.12.54 to 14.12.54
Dumka	20.5.54 to 22.5.54
Gaya	7.X2.54 t'10 12.54
Hazaribagh	27.4.55 to 29 4.55
Katihar	14.1.55 to I7-I-S5
Laheria Sa'ai	2-5-55
M-nghyr	6.7.55 ani 7.7-55
Motihaii	23.1.55 to 25.1.55
Ran^hi	22.4.55 to 25.4.55
Saha.'sa	The District Employment Exchange at Saharsa r.Urted functioning from 22nd July 1955- Not inspected so far.]

श्री किशोरी राम: क्या इस काम दिलाक इफ्तर के जरिये गेरे सरकारी इफ्तरों या फॉक्टरियों आदि में भी काम दिलाया जाता हैं?

श्री आबिद अली: न्री हां।

PROF. G. RANG A; What has happened, Sir, to the Government's proposal to implement the recommendation of the Shiva Rao Committee to hand over these Employment Exchanges to the State Governments concerned?

SHRI ABID ALI: Yes, Sir, this matter is under negotiation with the State Governments, and we hope to finalise it very soon

श्री किशारी राम : अक्सर कितने लांगां को इस दफ्तर के जरिये काम दिलाया गया हैं ?

श्री आधिद अली : कई लाख होंगे । अगर आनरीवल मेम्बर नोटिस दंगे तो तादाद पेश की जायगी, हालांकि ये आंकड़ हमेशा रख दिये जाते हैं।

12 Noon

MR. CHAIRMAN: Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

SERVICE CODE AND RECRUITMENT RULES FOR THE CIVIL AVIATION DEPARTMENT

- 115. SHRI J. V. K. VALLABHA-RAO: Will the Minister for COMMUNICATIONS be pleased to state:
- (a) whether the Civil Aviation Department has any Service Code and Recruitment Rules;
- (b) if not, whether there is any proposal to frame such rules for that Department; and
- (c) if the answer to part (b) above be in the affirmative, when the draft rules are likely to be published?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a) to (c). Yes, Sir. These exist in the form of several executive orders and administrative instructions issued by Government from time to time. These orders were, however, not codified in the form of Service Code/Recruitment Rules as the services in the Civil Aviation Department remained in a state of flux untl recently. The Recruitment Rules to e various services—gazetted and nongazetted—have now been drafted, but in view of the magnitude and complexity of the work involved, it will be some time before these are finalised and brought up-to-date.

PROVIDENT FUND RULES FOR AIR CORPORATIONS' EMPLOYEES

- *116. SHRIMATI VIOLET ALVA: Will the Minister for COMMUNICATIONS be pleased to state:
 - (a) whether the Air Corporations